

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-76/2021/6281/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated, Guwahati the th 19 July, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- DJCH.I-5/2023/2364 dtd. 17.07.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **half day casual leave on 17.07.2023 after 1:00 P.M., alongwith station leave permission**, has been granted. The Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-76/2021/6282/A, dated , 19-07-23

Copy to:-

✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)
Sd/-